

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2906
(TO BE ANSWERED ON THE 27th March 2023)

GREENFIELD AIRPORT IN ASSAM

2906. MS. SUSHMITA DEV

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the status of the site clearance for the Greenfield airport slated to be built in Cachar district of Assam; and
- (b) under which law Government of Assam acquired the land for the project?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a): In November 2022, Airports Authority of India (AAI), submitted an application under Greenfield Airports Policy (GFA) Policy, 2008 to Ministry of Civil Aviation (MoCA) for grant of 'Site Clearance' for development of Greenfield airport at Doloo, Cachar, Assam. The proposal is under consideration of MoCA in consultation with Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA), Ministry of Defence (MoD) and Government of Assam (GoA) as per GFA Policy, 2008.

(b): As per GFA Policy, the responsibility of implementation of airport projects including land acquisition rests with the concerned airport project proponent i.e.State Government of Assam in case of construction of new Greenfield airport at Doloo, Cachar, Assam.
